

DIVISION BENCH

ITEM NO.145

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.54/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHRI RADHEY MOHAN BUILDERS PVT. LTD. & ANR. V/S ROC, KANPUR.
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Shahid Kazmi, Adv. : *For the Petitioner*
- Sh. Shivendra Bahadur Singh, CGSC. : *For the RoC*
- Sh. Gaurav Mahajan, Sr. S.C. : *For the I.T. Deptt.*
with Sh. Niraj Kumar Singh, Adv.

ORDER

Ld. Counsels representing the parties are present physically.

- 1.** In this case, the reports on behalf of the ROC as well as the Income Tax Department have already been filed.
- 2.** Let the matter be adjourned for hearing on 18th April, 2024 and to come up higher on Board.

**-Sd-
(Ashish Verma)
Member (Technical)**

16th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*

**-Sd-
(Praveen Gupta)
Member (Judicial)**